



ONE WEEK FACULTY DEVELOPMENT PROGRAM

**TEACHING PEDAGOGY OF THE CONSTITUTION OF INDIA:
NEW DIMENSIONS DURING 75 YEARS OF JOURNEY**

20th JANUARY TO 26th JANUARY, 2025

ORGANIZED BY:
FACULTY OF LAW,
VIVEKANANDA GLOBAL UNIVERSITY,
JAIPUR

ABOUT VGU

Founded in 2012 and sponsored by the Bagaria Education Trust, Vivekananda Global University (VGU) is a premier institution known for its holistic education and global standards. Accredited with NAAC Grade A+ and ranked in the QS World University Rankings - Asia 2025 (Band 681-700), VGU is among India's fastest-growing universities.

With over 10,000 students from India and 30+ countries, the university offers diverse programs led by distinguished faculty, emphasizing rigorous research, practical learning, and global perspectives. Inspired by Swami Vivekananda's vision of holistic development, VGU nurtures students into skilled professionals and responsible citizens, rooted in Indian values while excelling on global platforms.

ABOUT FACULTY OF LAW

The faculty aims to establish itself as a leading law institution, dedicated to nurturing students who excel in both academic research and community service.

By prioritizing these areas, the faculty seeks to develop well-rounded individuals who not only achieve their personal and professional goals but also contribute meaningfully to society. Through rigorous academic programs, opportunities for hands-on research, and initiatives that encourage active involvement in community work, the institution aims to produce graduates who are knowledgeable, ethical, and committed to making a positive impact in the legal field and beyond.

ABOUT FDP

Over 75 years, the Indian Constitution has guided India's governance, rights, and social justice. Its adaptability through amendments and judicial interpretations has addressed evolving national needs. Landmark judgments and provisions have fostered progress, but modern issues like free speech, misinformation, sustainability, and technology challenge its relevance. This Faculty Development Program explores the teaching innovation in line with the Constitution's journey.

OBJECTIVES

- To trace the journey about the teaching of the Indian Constitution over the past 75 years.
- To analyse the foundational principles of the Constitution developed by Indian judiciary
- To examine and discuss the landmark judgments that have shaped the present form of Constitution of India.
- To explore the Constitution's role in establishing the modern rights for the citizens.
- To reflect on the Constitution's adaptability in addressing contemporary socio-political and economic issues.
- To envision innovative pathways for teaching and learning of constitutional governance in the future
- To emphasize the importance of constitutional literacy and civic engagement in strengthening democracy.

DETAILS

DATE: 20TH JANUARY, 2025 TO 26TH JANUARY, 2025

MODE: ONLINE

**TIME: 10:00 AM TO 11:30 AM (SESSION 1)
1:00 PM TO 2:30 PM (SESSION 2)**

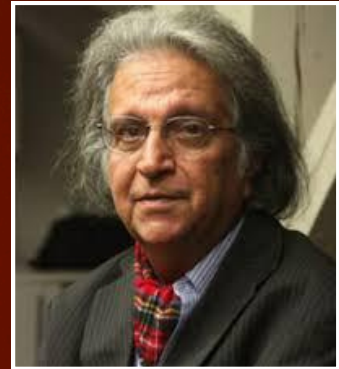
REGISTRATION FEES: 500 INR

REGISTRATION LINK: [HTTPS://VGU.AC.IN/LAW-FORM/](https://vgu.ac.in/law-form/)

 **SCAN HERE**



RESOURCE PERSONS



PROF. UPENDRA BAXI

*Emeritus Professor,
University Of Delhi,
&
University of Warwick*

Topic: Constitutional Harmony and
Disagreement: Indian Constitutionalism @ 75



PROF. M. P. SINGH

*Former Vice- Chancellor,
NUJS, Kolkata*

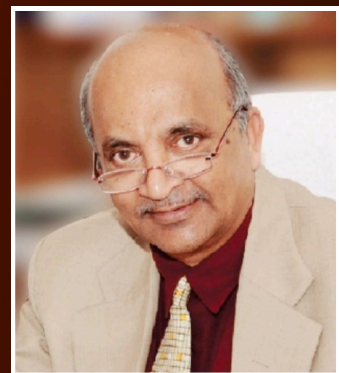
Topic: Dr. Conrad's Constitutional Amendment:
A Turning Point in Legal Reform



PROF. B.T. KAUL

*Former Chairperson,
Delhi Judicial Academy*

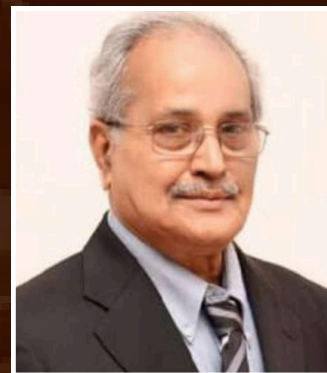
Topic: Locating and Expounding Constitutional Norms
in the Criminal Justice Administration in India



PROF. R. VENKATA RAO

*Former Vice- Chancellor,
IIULER, GOA*

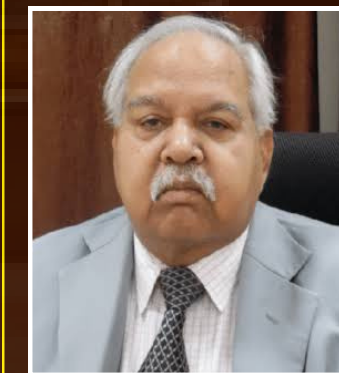
Topic: 75 Years of the Epoch Making Journey of
the Constitution of India



PROF. A. LAKSHMINATH

*Former Vice- Chancellor,
CNLU, PATNA*

Topic: Democratic Constitutionalism and
Transformative Justice



PROF. B. C. NIRMAL

*Former Vice- Chancellor,
NUSRL, RANCHI*

Topic: Incorporation of International Law into
Domestic Legal System: Some Constitutional
Issues

RESOURCE PERSONS



PROF. V. K. DIXIT

*Former Professor of Law,
University of Delhi*

Topic: Interpretative Jurisprudence of the Supreme Court Since 1950 with Reference to Fundamental Rights



PROF. MANOJ KUMAR SINHA

*Vice- Chancellor,
DNLU, Jabalpur*

Topic: Protection of Human Rights under Indian Constitution



DR. AMAN HINGORANI

*Senior Advocate,
Supreme Court of India*

Topic: Constitutional Underpinning of The Kashmir Issue



PROF. MANIK CHAKRABORTY

*Emeritus Professor,
Sister Nivedita University,
Kolkata*

Topic: Refugee and Migrants in India : Discourse in Constitutional Perspective



PROF. KIRAN GUPTA

*Faculty of Law,
University of Delhi*

Topic: Gender Equality and Women Empowerment: Achievements and Challenges in Constitutional Framework



PROF. UDAY SHANKAR

*Associate Professor,
RGSOIPL,
IIT Kharagpur*

Topic: Federalism in India: Evolution, Conflicts, and Co-operative Governance



PROF. KHAGESH GAUTAM

*Professor, Jindal Global Law School,
Sonapat, Haryana*

Topic: Pedagogical Innovations in Teaching Constitutional Law: Some Reflections.

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FORMER CHAIRMAN, RPSC

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FOUNDER & VICE CHAIRPERSON, VGU
FORMER MEMBER, RPSC

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PRESIDENT, VGU

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REGISTRAR, VGU

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DEAN, FACULTY OF LAW

PROGRAM ADVISOR

DR. SHILPA RAO RASTOGI

HOD, DEPARTMENT OF LAW

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MR. SHUBHAM KUMAR THAKURIYA

ASSISTANT PROFESSOR

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MR. ADITYA CHOUDHARY

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MS. SEHAL GOKHRU

ASSISTANT PROFESSOR

MS. SNEHA RATHORE

ASSISTANT PROFESSOR

MS. ADITI SHANKER

ASSISTANT PROFESSOR

MS. RITIKA GOSWAMI

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